

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/244(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SURAHA MICRO FINANCE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. Ashok Prasad, Adv.] For the Applicant

ORDER

1. Learned Counsel for the Applicant present. None appears for the Respondent.
2. Registry is directed to issue notice to the Respondent by way of speed post and e-mail and place the tracking information on record.
3. The Respondent is given last chance to appear before this Tribunal failing which an appropriate order would be passed.
4. List the matter for consideration on **26.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**